

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 106
CP No. 22/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Ramesh Chandra Sharma & Ors.

...Petitioners

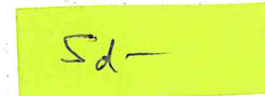
Versus

Rishabh Granimarmo Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 04, 2024